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दिल्ली विधान सभा
Delhi Legislative Assembly

गैर सरकारी सदस्यों के विधेयकों एवं संकल्पों संबंधी समिति
Committee on Private Member's Bill & Resolution

दसवां प्रतिवेदन
Tenth Report

दिनांक: 28 मई, 2012 को प्रस्तुत
Presented on 28th May, 2012

दिल्ली विधान सभा सचिवालय, पुराना सचिवालय, दिल्ली-110054
Delhi Legislative Assembly Secretariat, Old Secretariat, Delhi-110054

समिति का गठन
COMPOSITION OF THE COMMITTEE

- | | |
|---|--------------------|
| 1. डॉ. योगानन्द शास्त्री, माननीय अध्यक्ष
Dr. Yoganand Shastri, Hon'ble Speaker | सभापति
Chairman |
| 2. श्री अमरीश सिंह गौतम
Shri Amrish Singh Gautam, Hon'ble Deputy Speaker | सदस्य
Member |
| 3. श्री राजेश जैन
Shri Rajesh Jain | सदस्य
Member |
| 4. श्री कंवर करण सिंह
Shri Kanwar Karan Singh | सदस्य
Member |
| 5. श्री देवेन्द्र यादव
Shri Devender Yadav | सदस्य
Member |
| 6. श्री नन्द किशोर
Shri Nand Kishore | सदस्य
Member |
| 7. श्री जय भगवान अग्रवाल
Shri Jai Bhagwan Aggarwal | सदस्य
Member |
| 8. श्री प्रद्युम्न राजपूत
Shri Pradyumn Rajput | सदस्य
Member |
| 9. डॉ. एस.सी.एल. गुप्ता
Dr. S. C. L. Gupta | सदस्य
Member |

विधान सभा सचिवालय
Assembly Secretariat:

- | | |
|---|--|
| 1 श्री पी एन मिश्रा
Shri P.N. Mishra | सचिव
Secretary |
| 2 श्री लाल मणी
Shri Lal Mani | उप सचिव (विधायी)
Deputy Secretary (Legislation) |

Delhi Legislative Assembly
Report of the Committee on
Private Members Bills and Resolutions

The Meeting of the Committee on Private Members Bills & Resolutions was held on Friday, 25th May, 2012 at 11.30 A.M. in the Chamber of Hon'ble Speaker, Delhi Legislative Assembly.

The Committee was apprised that as per the provisional calendar of sittings; Friday, 1st June, 2012 has been allotted for private members business.

I Private Members Resolutions:

The Committee was apprised that total 23 Notices of Private Members Resolutions had been received to the Assembly Secretariat. Three Resolutions were selected on the basis of the balloting held on 18th May, 2012. These 03 Resolutions shall be taken up for discussion on Friday, 1st June, 2012:

Sl No.	Name of the Member	Text of the resolution
1.	Shri Naseeb Singh	This House resolves that the allotment of plots to the cattle fosters and dairy owners be divided into three parts in consonance with the division of MCD.
2.	Shri O.P. Babber	This House resolves that in view of the rise in price of building material and cost of labour; MLA fund be enhanced from Rs. 4 Crores to Rs. 8 Crores.
3.	Shri Veer Singh Dhingan	This House resolves that ownership right be granted to the residents of all the rehabilitation colonies in Delhi.

II Private Members Bills: The Committee was apprised that no fresh notice of Private Members Bills has been received in this Secretariat.

III. Authorization to present the Report of the Committee:

The Committee authorized Shri Kanwar Karan Singh and in his absence, Shri Jai Bhagwan Aggarwal to present the report in the House.

Delhi
25th May, 2012


(Dr. Yoganand Shastri)
Speaker & Chairman